

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/3470/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Judge, Designated Court
Cum Faculty Judicial Academy, Assam, Guwahati.

Dated Guwahati, the 15th June, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. JDC/231/2018, dtd. 13.06.2018

Sir,

With reference to the above, I am directed to inform you that,
your prayer for Casual Leave on 13.06.2018 has been ~~granted/rejected~~.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Roln
14.6.18